

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JAMMU BENCH, JAMMU**

This the 17th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

TA No.62/796/2020

1. Abdul Gani Salmani, S/o Ghulam Ahmad Salmani, R/o Natipora Srinagar.
2. Ghulam Mohi-UD-Din Baba, S/o Khazir Mohammad Baba, R/o Burzahama Srinagar.
3. Mohammad Yousuf Mir, S/o Amir Mir, R/o Urichersoo, Pulwama.

.....Applicants

(By Advocates: Mr. M.Y Parray)

V E R S U S

1. Union Territory of Government of Jammu and Kashmir through Commissioner/Secretary, General Administrative Department, Civil Sectt., Srinag and others.

..... Respondents.

(By Advocate : Mr. Amit Gupta)

O R D E R

By Hon'ble Mr. Rakesh Sagar Jain :

The applicants state that they are working on the post of casual workers in the Youth Services and Sports Department, Jammu and Kashmir. They filed this

TA with a prayer to direct the respondents to regularize their services, against the posts against which they are working.

2. We heard Mr. M.Y. Parray, learned counsel for the applicants and Mr. Amit Gupta, learned counsel for the respondents at the stage of admission.

3. The prayer in the TA is to direct the respondents to regularize the services of the applicants. We find it difficult to accede such a request. As a matter of fact the Hon'ble Supreme Court deprecated the practice of issuing such direction. At the same time, if there exists any policy in the Government as regards dealing with the employees of this nature, the cases of the applicants also need to be considered in accordance with that. Beyond that, we cannot issue any direction.

4. We, therefore, dispose of the TA directing the respondents to consider the cases of the applicants, in terms of the existing policy regarding continuance of the persons appointed or engaged on contractual or daily wage basis. The result of such consideration shall be communicated to the applicants within a period of three months. There shall be no order as to costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

